

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 430**  
**IA/95/ND/2024 IN IB/252/ND/2019**

**IN THE MATTER OF:**

Seitz Gmbh	...	Applicant
Versus		
Seitz India Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 08.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	
For the Liquidator	:	Adv. Swaralipi Deb Roy

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **29.04.2024**.

**Sd/-**  
**(Court Officer)**